

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:216

ANSWERED ON:23.02.2010

DAMAGED FOODGRAINS

Choudhary Shri Harish;Jaiswal Shri Gorakh Prasad ;Punia Shri P.L. ;Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the capacity of Government owned godowns/warehouses for storing the foodgrains during the current year;
- (b) whether foodgrains stored in these godowns were getting damaged;
- (c) if so, the total value and quantity of foodgrains damaged during the last three years and the current year;
- (d) whether any enquiry was conducted and responsibility fixed for damage of foodgrains; and
- (e) if so, the details thereof during the said period?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The storage capacity of FCI as on 31.01.2010 is as follows:-

(Fig. in Lakh MTs)

Owned capacity (Covered & CAP) 154.53

Hired capacity from State Govt./CWC/SWC/Pvt. Parties (Covered & CAP) 128.15

Grand Total 282.68

(b)&(c): Yes, Madam. The total quantity of foodgrain accrued as damaged and its approx. value are as follows:

Year Quantity accrued Value
(In Lakh MTs) (In Rs. Crore)

2006-07 0.25 16.43

2007-08 0.34 22.33

2008-09 0.20 13.03

2009-10 0.04 2.21

(Upto January,2010)

(d)&(e): Yes, Sir.The details of officers against whom action has been taken for damage of foodgrains in the last three years is as follows:-

Year	Number of officials proceeded against for poor maintenance/damage finalized	Number of vigilance cases	Pending vigilance cases
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2006-07	125	125	Nil
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2007-08	31	17	14
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2008-09	50	41	09
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Total	206	183	23
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